



2026:AHC:22642

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1805 of 2026

Digvijay Kumar Singh

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Satish Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Civil Misc. Correction Application No. 2 of 2026:-

1. This is an application for correction in the order dated 21.01.2026 filed by the petitioner-applicant before this Court.
2. Correction application is allowed.
3. In the first line of the first paragraph the date '**26.10.2025**' should be read as '**26.10.2024**' in the second line of the first paragraph the word "**Case No.4392 of 2024**" should be read as '**Case No.4329 of 2014**' and in the fifth line of the first paragraph the date '**21.11.2025**' should be read as '**29.09.2025**'.

(Prakash Padia,J.)

February 2, 2026

Swati